

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1166**

**TO BE ANSWERED ON THE 13<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 22, 1945  
(SAKA)**

**PURCHASING PROCESS OF CENTRAL ARMED FORCES**

**1166 SHRI RAKESH SINHA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the efforts made for ensuring transparency, fast disposal and simplification of purchasing process by the Central Armed Forces;**

**(b) the details of efforts made to collect and collate the relevant Rules relating to purchasing process to make it broad and universal?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): Presently, the different Central Armed Police Forces (CAPFs) are processing purchases in line with different Govt guidelines which are issued by various Ministries/Institutions and hence scattered. Therefore, with the prime objective to ensure uniformity, transparency, fast disposal and simplification of purchasing process as well as compliance of all rules/guidelines, a compilation of procurement related rules, regulations, guidelines for procurement of Arms & Ammunition, Motor vehicles, Machinery & Equipments, Information Technology and Materials & Supplies relevant for CAPFs is at the final stage. Since, there is a similarity**

**in nature between the items required by CAPFs with the items required by Defence Forces, therefore the compilation of “Comprehensive Procurement Procedure for Central Armed Police Forces” is on the lines of “Defence Procurement Procedure”.**

**(b): Apart from inclusion of latest provisions and guidelines issued by Department of Expenditure, Ministry of Finance as ‘General Financial Rules’ and ‘Manual for Procurement of Goods and Services’, ‘Defence Procurement Procedure’ issued by Ministry of Defence, relevant guidelines issued by the Police Modernisation Division of Ministry of Home Affairs, the guidelines issued by Central Vigilance Commission, Ministry of Electronics and Information Technology (MeitY), Department of Personnel and Training (DoPT), guidelines for “Atmanirbhar Bharat” like, Public Procurement (Preference to Make in India) Orders issued by Department for Promotion of Industry and Internal Trade (DPIIT), KVIC (Khadi and Village Industry Commission) and other Micro Small and Medium Enterprises (MSME) orders as well as GeM related guidelines have been included into it.**

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